

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7704/2019

FAZROO & ANR.

Appellant(s)

VERSUS

ALI JAN (DECEASED) THR. LRS.

Respondent(s)

Date : 20-08-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) : Ms. N. Annapoorani, AOR
Mr. K.K. Tyagi, Adv.
Mr. Iftekhhar Ahmad, Adv.
Ms. Garima Tyagi, Adv.

For Respondent(s): Mr. Ajit Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

At joint request of learned counsel for both the
parties, list the matter after four weeks.

(RAHUL KUMAR)
COURT MASTER (SH)

(JAYANT RAJ KATYAL)
COURT MASTER (NSH)